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(1890) 01 CAL CK 0005

Calcutta High Court

Case No: None

Kabuli APPELLANT

Vs

Bhuli RESPONDENT

Date of Decision: Jan. 17, 1890

Citation: (1890) ILR (Cal) 289

Hon'ble Judges: W. Comer Petheram, C.J; Pigot, J

Bench: Division Bench

Judgement

W. Comer Petheram, C.J. and Pigot, J.

After the case of Hurrosoondery Dosee v. Kallypoddo Dutt 14 B.L.R. App. 11 had been brought to their notice, dismissed the appeal with costs.